

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

23.

**COMP.APPL/79(MB)2024  
IN CP/355(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.03.2024**

NAME OF THE PARTIES:

Hari Prakash Ratanlal Bohra  
Vs  
Kesar Petroproducts Limited

SECTION: 59 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Mr. Prakhar Tandon, Ld. Counsel for the Applicant present. Mr. Vikas Pandey, Ld. Counsel for the Respondent No.1 present.
2. List this application along with company petition on **28.03.2024**.

Sd/-

**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)